

Order Sheet

ADMINISTRATIVE TRIBUNAL
BENCH ALLAHABAD

3

No. of 198

VS

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
29.5.86	In this case the court has fixed the next date on 26.5.86 for 3.7.86 for admission. Shri Lalji Sahai Srivastava counsel for the applicant has moved an application on 28.5.86 requesting therein that his case No 148 of 86 Hirdayanath Singh Vs. Union of Union of India & others may kindly be listed on 29.5.86 instead of 3.7.86. The case is put up for order. A. S. Dilegi Maharudra Singh 29/5/86	original application is in case No 149/86
29.5.86	Hon. Jyoti Chori member (A) Hon. G. S. Sharma member (T) For detailed order see our order of date on the separate paper. Members (A) } 29/5/86 } Members (T)	